

OFFICE OF THE
ARTS & CULTURE SOCIETY, CHINGAI BLOCK
B.P.O. CHINGAI, UKHRUL DIST. MANIPUR.
REG. NO. 56/SR/UKL-1997

Ref. No.....

Date.....

To,
Shri R.S. Sharma,
Chairman TRAI
Mahanagar Doorsanchar Bhawan,
Jawaharlal Nehru Marg (Old Minto Road),
New Delhi – 110002

Subject: Attempt to continue IUC by TRAI

Dear Sir,

For TRAI consumer welfare should be its first priority. However continuation of IUC will only ensure hefty profits for telecom companies without caring for upgradation of technology, connecting poorest citizens of India etc. Maximization of industry profits cannot be the priority.

To continue with IUC would be patently anti-consumer as burden of this subsidy has to be borne ultimately by the consumers only. TRAI should not establish a regime which taxes the consumers in form of IUC for subsidizing and supporting telecom operators.

It is not understood that why should consumers paying 4G tariffs, wherein voice is in form of data packets and costs nothing should still be compelled to pay IUC. It amounts to day light robbery.

We request TRAI to let telecom payment system progress as per the defined roadmap of phasing out IUC so that consumers can take benefit of lower telecom tariffs.

Yours,

Asodinep

Secretary
Arts & Culture Society
Chingai Block